

2177

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO.3 OF 2023 (WZ)

Sandip Sheshrao Jadhav ...Applicant

Versus

The State of Maharashtra & Ors. ... Respondents

With

ORIGINAL APPLICATION NO. 79/2023 (WZ)

Dr. Pramod S/o Eknathrao Jadhav ... Applicant

Versus

The State of Maharashtra & Ors. ... Respondents

With

ORIGINAL APPLICATION NO. 53/2023

Sanjay Khandu Navgire & Ors. ... Applicants

Versus

The State of Maharashtra & Ors. ... Respondents

**Affidavit on behalf of the Maharashtra Pollution Control**

**Board in compliance of the order dated 23.2.2026**

I, Achyut S. Nandvate, aged about 54 years, occupation: service, the Sub-Regional officer, Maharashtra Pollution Control Board at Chhatrapati Sambhaji Nagar, having my office at Paryavaran Bhavan, A - 4/1 , MIDC Area , Chikalhana, Near Seth Nandlal Dhoot Hospital,

BEFORE ME  
ADV. VIDYA TAKALKAR  
NOTARY GOVT. OF INDIA  
PUNE DIST. MAHARASHTRA  
REG. NO. 48250



Jalna Road , Chatrapati Sambhaji Nagar - 431 210, do hereby state on solemn affirmation as under :

I am filing this affidavit in compliance of the order dated 23.2.2026 passed by this Hon'ble NGT.

- I say and submit that Vishvesvaraya National Institute of Technology's (VNIT) has visited the site in question and informed vide e-mail dated 22.5.2026 that VNIT has conducted all the required field work and currently, the analysis is in progress, for which they require additional one month time to submit the report and requested to grant them time till 30.6.2026. A copy of email dated 22.5.2026 is enclosed and marked as an **Annexure I**.
- In view of the above, I pray before this Hon'ble NGT to grant one month time to file the final report.

Solemnly affirmed on the day 26<sup>th</sup> May 2026 at Chh. Sambhajinagar

For and on behalf of Maharashtra Pollution Control Board.

(Achyut S. Nandvate)  
Sub Regional Officer  
Chhatrapati Sambhaji Nagar

Identify by me.

**NOTED AND REGISTERED**  
SERIAL NUMBER.....14.....  
Date....27/05/2026.....

**AFFIDAVIT**

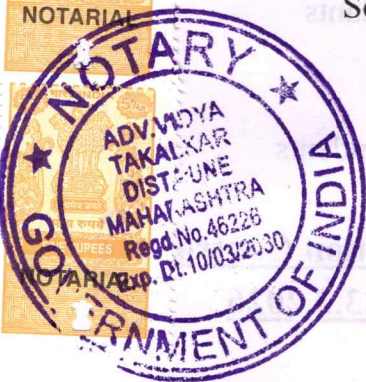
Solemnly affirmed before me by  
by Shri/Smt. Achyut Nandvate  
R/o MPCB CSN  
Tq. CSN Dist. CSN  
Who identified by Adv. Vidya Takalkar  
Whom He/She is personally Known.

**BEFORE ME**

Takalkar 27/05/2026

**ADV.VIDYA TAKALKAR**  
NOTARY GOVT. OF INDIA  
PUNE DIST. MAHARASHTRA  
REG.NO.46226

Takalkar  
Adv. Vidya Takalkar  
Notary Govt. of India  
Pune Dist. Maharashtra



 Outlook

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Fw: Request for 1 month time to submit the report

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From SRO Chhatrapati Sambhaji Nagar <srochhatrapatisambhajnagar1@mpcb.gov.in>

Date Mon 2026-05-25 17:37

To Smita Madhav Khatavkar <lo1@mpcb.gov.in>

Thanks & Regards,

**Achyut S. Nandvate,**  
**Sub-Regional Officer,**  
**Maharashtra Pollution Control Board,**  
**Chhatrapati Sambhajnagar.**



"SAVE PAPER"-THINK BEFORE YOU PRINT!

POWER BEHIND ENVIRONMENT...M.P.C.B.

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From: Dr. Karthik Balasundaram <karthik@civ.vnit.ac.in>

Sent: 22 May 2026 22:58

To: RO (BMW) <robmw@mpcb.gov.in>

Cc: SRO Chhatrapati Sambhaji Nagar <srochhatrapatisambhajnagar1@mpcb.gov.in>; Shyamkumar patil <cao@mpcb.gov.in>; DR. DILIP H. LATAYE <dhlataye@civ.vnit.ac.in>

Subject: Request for 1 month time to submit the report

Dear Sir,

With respect to the work order no BO/MPCB/RO(BMW)/B-001, it is hereby informed that VNIT has conducted all the required field work. Currently, the analysis is in progress so we require an **additional one month** to submit the final report. So, kindly grant us **time till June 30 2026** to submit our final report.

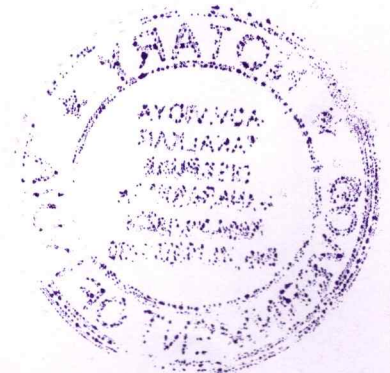
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Best Regards,

KARTHIK BALASUNDARAM (Ph.D.),  
ASSISTANT PROFESSOR  
DEPARTMENT OF CIVIL ENGINEERING,  
VISVESVARAYA NATIONAL INSTITUTE OF TECHNOLOGY,  
SOUTH AMBAZARI ROAD,  
NAGPUR-440010  
INDIA

Tel: 0712-280-2249

homepage: <https://vnit.ac.in/engineering/civil/dr-karthik-balasundaram/>



Items No.08 to 10

Pune Bench

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

Original Application No. 03/2023(WZ)

I.A. No.692/2025(WZ)

Sandip Sheshrao Jadhav

Applicant

Versus

The State of Maharashtra & Ors.

Respondents

With

Original Application No. 79/2023(WZ)

I.A. No.690/2025(WZ)

Dr. Pramod S/o Eknathrao Jadhav & Ors.

Applicant

Versus

The State of Maharashtra & Ors.

Respondents

With

Original Application No. 53/2023(WZ)

I.A. No.218/2023 & I.A. No.85/2024

Sanjay Khandu Navgire & Ors.

Applicant

Versus

The State of Maharashtra & Ors.

Respondents

Date of hearing: 23.02.2026

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. SUJIT KUMAR BAJPAYEE, EXPERT MEMBER**

**Original Application No. 03/2023(WZ)**

Applicant: Mr. Tanaji Gambhire and Mr. Vijay Mhaske, Advocates

Respondents: Ms. Anuradha Mantri, Advocate for R-4/Zila Parishad

Mr. Raghunath B. Mahabal, Advocate for R-5

Mr. Prabhakar K Joshi, Advocate for R-7 to 15 & 21

Mr. Saurabh Kulkarni a/w Mr. Adwait Gokhale, Advocates for R-6, 16  
and 18

**Original Application No. 79/2023(WZ)**

Applicant: Mr. Avinash M. Nagarkar, Advocate

Respondents: Ms. Anuradha Mantri, Advocate for R-4/Zila Parishad  
Mr. Raghunath B. Mahabal, Advocate for R-5  
Mr. Prabhakar K Joshi, Advocate for R-7 to 15  
Mr. V.V. Gujar, Advocate for R.21  
Mr. Saurabh Kulkarni a/w Mr. Adwait Gokhale, Advocates for R-6, 16 and 18

**Original Application No. 53/2023(WZ)**

Respondents: Ms. Anuradha Mantri, Advocate for R-4/Zila Parishad  
Mr. Raghunath B. Mahabal, Advocate for R-5  
Mr. Prabhakar K Joshi, Advocate for R-7 to 15 and 21  
Mr. Saurabh Kulkarni a/w Mr. Adwait Gokhale, Advocates for R-6, 16 and 18

## ORDER

1. Respondent no. 3-MPCB is not being represented today by anyone, though we find that an affidavit dated 18.02.2026 has been filed from their side, wherein 90 days' additional time is prayed to be allowed to file Vishvesvaraya National Institute of Technology's (VNIT) report. All the parties, who have appeared today, have stated that they have not been served with a copy of this affidavit which is objectionable. We direct that in future, any affidavit, which is to be filed by the MPCB, must be served upon all the learned counsel for the parties.

2. From the side of respondent no. 4, learned counsel has put in appearance. From the side of respondents nos. 16 and 18, learned counsel is present. Learned counsel for the applicant is also present.

3. Learned counsel for the applicant has apprised that respondent no. 21-District Agriculture Officer, Chhatrapati Sambhajnagar has filed the reply in Original Application No. 79/2023(WZ), wherein the submission is made in local dialect. We direct that the English version of the same may be filed, so that it can be appreciated, within two weeks and a copy of the same be also served upon learned counsel for the other parties.

4. Put up these matters for further consideration on 02.06.2026.

Dinesh Kumar Singh, JM

Dr. Sujit Kumar Bajpayee, EM

February 23, 2026  
Original Application No.03/2023(WZ)  
I.A. NoO.692/2025(WZ) alongwith  
other connected matters  
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